

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1231 of 2019

IN THE MATTER OF:

Anand Sonbhadra,

R.P. of Shubhkamna Buildtech Pvt. Ltd.

...Appellant

Versus

Arham Escon Pvt. Ltd.

...Respondent

Present:

For Appellant:- Ms. Anjaneya Mishra, Advocate

For Respondent: Mr. Rakesh Sinha, Advocate for R-1.

Mr. Jeemon Raju.K and MD. Ghulam Akbar, Advocates

O R D E R
(Virtual Mode)

20.01.2021 One of the Member of this Bench is under transfer, therefore, the matter is released from Part Heard. Let the matter be fixed before Appropriate Bench 'For Hearing' on 15th February, 2021.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

SC/Kam.